

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU.

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12/1/17.

PRESENT: SHRI RATAKONDA MURALI, MEMBER(J) AND
DR. ASHOK KUMAR MISHRA, MEMBER(T).

APPLICATION NUMBER : CP 74/15
PETITION NUMBER : TP 50/16
NAME OF THE PETITIONER(S) : Mybirdie solutions LLP
NAME OF THE RESPONDENT(S) : Habitat pragnya Property Development Pvt. Ltd. & 7 others
UNDER SECTION : 397/398

S.NO.	NAME(IN CAPITAL) & PHONE NUMBER	DESIGNATION	SIGNATURE
1.	RITHIKA RAVIKUMAR 8884546952	Advocate for the Respondents.	
2.	Anish Munn 9739543895	Advocate for the Petitioner	

ORDER

Counsel for Petitioner is present. Counsel for Respondents-
1 to 3 and 5 to 8 is present. Again she requested time to
file Vakalat for 2-4.

For filing Vakalat and counter posted to 10.02.2017.

C.A. 1/15 is also taken up to day and it is also posted
for hearing on the same date.


Member (J)


Member (T)